

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 1032
TO BE ANSWERED ON JUNE 27, 2019**

REGULARISATION OF UNAUTHORISED COLONIES

No. 1032. SHRI SUNIL KUMAR MONDAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any plan to regularize all the unauthorized colonies in urban cities, especially in Kolkata in the near future;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF
THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) Urban Planning being a State subject, the regularization of the unauthorized colonies in urban cities comes within the purview of State Government concerned.

(b)&(c) Does not arise.
